



**V. VENKATA PRASAD  
REGISTRAR (VIGILANCE)**

**HYDERABAD,  
Dt: 22.11.2016**

**ROC.NO.8855/2016-B.SPL.**

Sir / Madam,

**SUB: NATIONAL HUMAN RIGHTS COMMISSION, NEW DELHI**– Filling up of the post of Registrar (Law) in National Human Rights Commission, on transfer on deputation/transfer basis– Willingness from the eligible officers – **Called for – Regarding.**

**REF:** Letter No.A-12024/19/2016-Estt, dated 08.11.2016, from the Under Secretary (GA/Estt), National Human Rights Commission, Manav Adhikar Bhavan, Block "C", GPO Complex, INA, New Delhi

-oOo-

I am to state that the Under Secretary (GA/Estt), National Human Rights Commission, New Delhi, in his letter referred to above, has stated that the applications are invited in the prescribed format among the District and Sessions Judges, to fill up the post of Registrar (Law) in National Human Rights Commission, New Delhi on transfer on deputation/transfer basis. The letter received in the above regard, along with its enclosures were placed in the High Court's Web site i.e., <http://hc.tap.nic.in>.

I am to request you to circulate the same among the District and Sessions Judges, working in your District / Unit and that the Officers, who are eligible may download the copy of above said letter along with its enclosures from the High Court's Web Site and submit their willingness applications (in original), directly to the High Court, on or before 30.11.2016 by **Speed post or any other source.**

**Yours faithfully**

  
**REGISTRAR (VIGILANCE)**

**To**

1. The Chief Judge, City Civil Court, Hyderabad.
2. The Metropolitan Sessions Judge, Hyderabad.
3. The Chief Judge, City Small Causes Court, Hyderabad.
4. The Director, A.P.Judicial Academy, Secunderabad.
6. The Presiding Officers, Labour Courts and Industrial Tribunals.
7. **THE PRL. DISTRICT AND SESSIONS JUDGES:**  
Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
5. The Registrar (I.T.-cum-Central Project Co-ordinator), High Court of Judicature at Hyderabad. (with a request to upload the letter roc no. 8855/2016-B.Spl, dated 22.11.2016, along with its enclosures in the High Court's Official website.)

712199

File No. A-12014/19/2016-Estt 12,946

By SPEED-Post

NATIONAL HUMAN RIGHTS COMMISSION  
Manav Adhikar Bhawan, Block, GPO Complex,  
INA, New Delhi - 110023

BSA



New Delhi: 8<sup>th</sup> November, 2016

To

The Registrar  
Andhra Pradesh High Court  
Hyderabad – 500 066.  
(Andhra Pradesh)



Sub:- Vacancy notification for the post of Registrar (Law) in the National Human Rights Commission.

Sir,

Handwritten scribble

I am directed to say that one post of Registrar (Law) in the Pay Matrix 15 (Pre-revised pay band in the HAG Scale of Rs.67000-79000) is to be filled up on transfer on deputation/transfer failing which by short term contract or re-employment basis from among officers possessing the under-mentioned eligibility criteria:-

**Transfer on deputation/transfer basis**

"Indian Legal Service Officers holding analogous posts under the Central Government

OR

Officers holding analogous post under the Central Govt./Supreme Court/High Court and possessing experience as Registrar of higher judiciary or any other post involving interpretation/application of statutes

OR

Officers drawing pay in Pay Matrix 14 (Pre-revised scale in the Pay Band of Rs.37400-67000 + Grade Pay Rs.10000/-) with a regular service of 3 years in the grade in the Central Govt./Supreme Court/High Court and possessing experience as Registrar of higher judiciary or any other post involving interpretation application of statutes.

- |                          |   |  |
|--------------------------|---|--|
| Essential Qualifications | - | Degree in Law  |
| Desirable Qualification  | - | (i) Post Graduate Degree in Law from a recognized University or equivalent |
|                          |   | (ii) Research experience in one of the following fields:-                  |
|                          |   | (a) Constitutional Law and its Theory                                      |
|                          |   | (b) Human Rights Jurisprudence   |

**Short term contract or re-employment basis**

Persons who have held an analogous post under the Central Govt./Supreme Court/High Court and possessing experience as Registrar of a higher judiciary or of any post involving interpretation/application of statutes. The period of short term contract/re-employment shall not exceed three years.

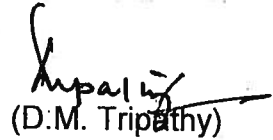
A copy of the vacancy notification published in the website of the Commission/Newspaper/Employment News along with prescribed application form is enclosed.

It is requested that the vacancy notification may kindly be circulated among the eligible officers of your esteemed organization. The Application Form can also be downloaded from Commission's website [www.nhrc.nic.in](http://www.nhrc.nic.in)

The last date for receipt of applications through proper channel in the Commission is **10<sup>th</sup> December, 2016.**

Encl: Vacancy notification with  
Application form

Yours faithfully,

  
(D.M. Tripathy)

Under Secretary (GA/Estt.)

File No. A-12014/01/2016-Estt  
**NATIONAL HUMAN RIGHTS COMMISSION**  
Manav Adhikar Bhawan, 'C' Block, GPO Complex,  
INA, New Delhi - 110023

Dated:- 7<sup>th</sup> November, 2016

Applications are invited from candidates fulfilling the eligibility conditions as mentioned below for appointment to **One post of Registrar (Law) in Pay Matrix 15 (pre-revised pay band in the HAG Scale of Rs.67000-79000)** in the National Human Rights Commission on transfer on deputation/transfer failing which by short term contract or re-employment basis:-

<b>Eligibility Criteria</b>	
<b><u>By transfer on deputation/transfer</u></b>	
(i)	Indian Legal Service Officers holding analogous posts under the Central Government OR
(ii)	(ii) Officers holding analogous post under the Central Govt./Supreme Court/High Court and possessing experience as Registrar or higher judiciary or any other post involving interpretation/application of statutes OR
(iii)	Officers drawing pay in Pay Matrix 14 (Pre-revised scale in the Pay Band of Rs.37400-67000 + Grade Pay Rs.10000/-) with a regular service of 3 years in the grade in the Central Govt./Supreme Court/High Court and possessing experience as Registrar or higher judiciary or any other post involving interpretation application of statutes.
<b><u>Essential Qualifications</u></b>	
Degree in Law	
<b><u>Desirable Qualifications</u></b>	
(i)	Post Graduate Degree in Law from a recognized University or equivalent
(ii)	Research experience in one of the following fields:
(a)	Constitutional Law and its Theory
(b)	Human Rights Jurisprudence
<b><u>By Short Term Contract / re-employment</u></b>	
Persons who have held an analogous post under the Central Govt./Supreme Court/High Court and possessing experience as Registrar of a higher judiciary or of any post involving interpretation/application of statutes.	
The period of Short term contract / re-employment shall not exceed three years.	

2. The Commission is an Autonomous Body and is an eligible office for allotment of Govt. accommodation for the entitled categories from General Pool as per the extent rules. Serving Officers coming on deputation will be eligible.

3. The applications of the eligible candidates on deputation basis who can be spared immediately may be furnished in the prescribed Application Form duly certified by the forwarding authority along with attested photocopies of last 5 years APARs and vigilance/disciplinary clearance. Applications not forwarded through proper channel and not in the prescribed performa shall be summarily rejected.

Continued page 2

**APPLICATION FOR THE POST OF REGISTRAR (LAW) IN THE NATIONAL  
HUMAN RIGHTS COMMISSION ON DEPUTATION/SHORT TERM  
CONTRACT/RE-EMPLOYMENT BASIS**  
**(strike out whichever is not applicable)**

1. Post applied for \_\_\_\_\_
2. Name of the applicant \_\_\_\_\_
3. Contacts (a) Mobile \_\_\_\_\_  
(b) Landline \_\_\_\_\_  
(c) E-mail \_\_\_\_\_
4. Address for correspondence \_\_\_\_\_  
\_\_\_\_\_  
\_\_\_\_\_
5. Date of birth \_\_\_\_\_
6. Sex \_\_\_\_\_
7. Qualifications  
Essential: - \_\_\_\_\_  
Desirable:- \_\_\_\_\_  
\_\_\_\_\_
8. Date of entry into Govt. Service  
and brief service details \_\_\_\_\_  
\_\_\_\_\_  
\_\_\_\_\_
9. Name, address and contact  
No. of Office where working  
at present. \_\_\_\_\_  
\_\_\_\_\_  
\_\_\_\_\_

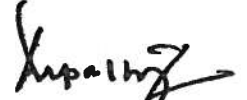
Continued in page 2

4. Applicants for short term contract / re-employment may send their applications as per the prescribed Application Form directly to the undersigned.

5. The Application Form can be downloaded from Commission's website [www.nhrc.nic.in](http://www.nhrc.nic.in)

6. The maximum age limit for appointment on deputation on foreign service basis shall be 57 years and for short term contract basis shall be 62 years as on the last date of receipt of application; <sup>that</sup> ~~that~~

7. The last date for receipt of application will be 10<sup>th</sup> December, 2016. ✓ and that



(D.M. Tripathy)  
Under Secretary (GAEstt)  
Ph:- 24663298

10. Present post held \_\_\_\_\_
- (a) Date of appointment in the the present post. \_\_\_\_\_
- (b) Pay Band and Grade Pay/ Pay matrix \_\_\_\_\_
- (c) Whether the present post is held on deputation \_\_\_\_\_
- (d) If yes, mention name of parent Office, post held on regular basis and date of appointment thereon. \_\_\_\_\_
- \_\_\_\_\_
- \_\_\_\_\_
11. Details of experience as Registrar or higher judiciary or any other post involving interpretation/ application of statues. \_\_\_\_\_
- \_\_\_\_\_
12. (a) Date of retirement from Govt. service (for re-employment/contract basis candidates) \_\_\_\_\_
- (b) If so, name of organization, last post held and last pay drawn (including pay matrix/pay band) \_\_\_\_\_
- \_\_\_\_\_
- \_\_\_\_\_
11. Details of experience as Registrar or higher judiciary or any other post involving interpretation/ application of statues. \_\_\_\_\_
- \_\_\_\_\_

**(no column should be left blank)**  
**(separate sheets may be used wherever necessary)**

(Signature of the applicant)  
Name and Designation in Block Letters

Continued page 3

**Certificate by Parent Office**

- ~~(a)~~ Certified that the information furnished by the candidate has been verified from records and found to be correct.
- (b) Certified that copies of last 5 years ACRs duly certified by a Gazetted Officer are attached.
- (c) Certified that no vigilance enquiry is pending or contemplated against the individual and no (major or minor) penalty has been imposed on him/her during the preceding five years.

(Signature of the Officer with Seal)

Name \_\_\_\_\_

Designation \_\_\_\_\_

Office \_\_\_\_\_